

National Company Law Tribunal

Allahabad Bench

CP NO 107/ND/2013

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018

NAME OF THE COMPANY: Shailja Krishna Vs.Satori Global Limited

SECTION OF THE COMPANIES ACT: 397/398

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.				
2.				

CP NO. 107/ND/2013

Sh. Vikram D. Chauhan, Advocate for the petitioner and Sh. Raghav Nayar, Advocate for the respondent no. 5. Sh. Adesh Tandon, PCS for the respondent no. 1 & 3.

Heard, reserved for order.

Dated: 31.07.2018

**SAROJ RAJWARE,
MEMBER (T)**

**V.P. SINGH,
MEMBER (J)**

*Typed by:
Md. Zaid
(Stenographer)*

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